

**PRESCRIBED FORMAT**

<b>Form.1</b>									
<b>List of cases E-filed during the month of June, 2021</b>									
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Advocate Mobile Number</b>	<b>Advocate E-mail Id</b>	<b>Date of Registration</b>	<b>Date of e-filing</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>	<b>(9)</b>	<b>(10)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	--	--	--

<b>Form.2</b>							
<b>List of cases in which e-payment of Court Fee was made during the month of June, 2021</b>							
<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of e-payment of Court Fees</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.3</b>							
<b>List of cases in which Electronic Service of Process has taken place during the month of June, 2021</b>							
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	-
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	-

<b>Form.4</b>						
<b>List of total no. of cases randomly allocated during the month of June, 2021</b>						
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count ( No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--

**Form.5****List of cases in which Case Management Hearing was held during the month of June, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name Vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Date of case Management Hearing</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	--	--	--	--	--
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	--	--	--	--	--

**Form.6**

**Contested commercial cases disposed during the month of June, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for Disposal</b>	<b>Nature of disposal (Contested / Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>	<b>(8)</b>	<b>(9)</b>	<b>(10)</b>	<b>(11)</b>	<b>(12)</b>	<b>(13)</b>	<b>(14)</b>
<b>1</b>	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	COS No.34/2020 (Old OS.No.25/1999)	<p>M/s. Dega Engineers, T. Nagar, Chennai-600017,</p> <p align="center">Vs.</p> <p>1. The State of Andhra Pradesh, represented by Secretary, Irrigation.</p> <p>2. The Superintending Engineer, T.G.P (Teluguy Ganga Project) Circle, Nandyal-518501.</p> <p>3. The Executive Engineer, T.G.P. Division, Nandyal - 518501.</p>	Sri P.M. Mithuleswara Reddy Vs. A.G.P.	21.12.2020 (30.09.1999)	No	28.06.21	175 days	Contest	27.08.21	60 days	

**Form.6****Contested commercial cases disposed during the month of June, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
2	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	COS No.35/20 20 (Old OS.No.24/1999)	M/s. Dega Engineers, T. Nagar, Chennai-600017, Vs. 1.The State of Andhra Pradesh, represented by Secretary, Irrigation. 2.The Superintending Engineer, T.G.P (Teluguy Ganga Project) Circle, Nandyal-518501. 3.The Executive Engineer, T.G.P. Division, Nandyal – 518501.	Sri P.M. Mithuleswara Reddy Vs. A.G.P.	21.12.2020 (30.09.1999)	No	28.06.21	175 days	Contest	27.08.21	60 days	

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**Contested commercial cases disposed during the month of June, 2021**

Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam	CAOP 23/2018	Chetlapalli Ramakoti Bhaskara Rao Vs. Sri. Simhadri Saiji Rao (R1), Smt. Marripati Satya Swarupa Rani (R2) and Sri. Nandagiri Venkata Ramana Murthy (R3)	Smt. Rajani, Advocate for Petitioner and Sri. M. Satyanarayana, Advocate for R1, Sri. D. Hari Sastry & P. Sakunthala, Advocate for R2 and R3 set exparte.	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.05.2015)	Not Applicable	09.06.2021	2212 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act
2	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam	CAOP 24/2018	Rashtriya Ispat Nigam Limited Vs. M/s. Tarachand Logistics Solutions Limited (R1) and R2 to R4 are Arbitrators	M/s. Saibaba & Srinivas, Advocates for Petitioner and Sri. M. Ramdas, Advocate for R1 and R2 to R4 are Arbitrators	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 20.10.2017)	Not Applicable	09.06.2021	1328 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

**Form.6****Contested commercial cases disposed during the month of June, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Case No.</b>	<b>Petitioner Name vs Respondent Name</b>	<b>Advocate</b>	<b>Date of Registration</b>	<b>Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)</b>	<b>Date of Decision</b>	<b>Days for Disposal</b>	<b>Nature of disposal (Contested / Settled)</b>	<b>Date of execution of decree</b>	<b>Number of days for execution of decree from date of decision</b>	<b>Act Section</b>
3	<b>Special Judge for Trial and Disposal of Commercial Disputes</b>	Visakhapatnam	CAOP 16/2018	M/s.Chitra Silicates & Chemicals Vs. The Rashtriya Ispat Nigam Limited and other, R3 to R5 are Arbitrators	Sri. R. Srinivasa Rao, Advocate for Petitioner and Sri. A. Srinivas, Advocate for R1, R2 Arbitrator and R3 to R5 are absent	25.03.2019 (Received by transfer)  (Date of Registration at Hon'ble PDJ Court, Vsp on 30.04.2013)	Not Applicable	11.06.2021	2964 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

**Form.7**  
**Summary of Commercial Cases during the month of June, 2021**

<b>Sl. No</b>	<b>Court</b>	<b>District</b>	<b>Total number of cases pending on the 1<sup>st</sup> day of the month</b>	<b>Total number of cases instituted during the month</b>	<b>Total number of cases disposed during the month</b>	<b>Total number of cases pending at the end of the month</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>	<b>(4)</b>	<b>(5)</b>	<b>(6)</b>	<b>(7)</b>
1.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada</b>	Krishna	52	1	02	51
2.	<b>Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam</b>	Visakhapatnam	165	1	3	163

**REGISTRAR (JUDICIAL)**